

HIGH COURT OF JUDICATURE AT ALLAHABAD

CORRIGENDUM

DATED: ALLAHABAD: September 05, 2013

No. 1477 /DR(S)/2013

The name, Sri Sarvesh Chandra Pandey-II, mentioned in the Court's notification No. 1458/DR(S)/2013 dated 04.09.2013 be read as **Sri Sarvesh Kumar Pandey-II**.

BY ORDER OF THE COURT,

Sd/-
(ANANT KUMAR)
REGISTRAR GENERAL

No. 334 /DR (S)/2013: Allahabad: Dated: September 05, 2013.

In continuation to Court's endorsement no. 330/DR(S)/2013 dated 04.09.2013, copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutcheri Road, Allahabad.
7. The District & Sessions Judge, Raebareli. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
11. The Joint Registrar (Inspection), High Court, Allahabad.
12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Raebareli (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (SERVICES)